

C. A. T. Bench, JAIPUR

Orders

Date of Order

8/11/93

Mr. H. S. Nal Singh - Proxy Counsel for
Mr. J. K. Kishik - Counsel for applicant.
Mr. V. S. Gaur - Counsel for respondent.

D-B - not formed
Met up for
admission on
14/5/93.

COURT MASTER

14.5.92

Presented

Sh. S. D. Sharma, counsel for the
Petitioner.
None for the respondent.

The petitioner has filed
this petition for early hearing
of the case. The petitioner has
filed O.A. 394/92, old no. 428/89.
The cases of the year 1988 are
taken in the month of August.

O.A. 394/92, old no. 428/89
may also be listed in the
month of August, 1989, on 23.8.93.

MP stands disposed of.

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman

Received
JMS
7/6/93

Copy sent to the
on vide 4029 resp NO 3

Date 14-6-93

Q